

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
STARRED QUESTION NO. 175
ANSWERED ON 13.3.2023**

Appointment of VC in Central Universities

***175. SHRI RAJMOHAN UNNITHAN:**

Will the Minister of **Education** be pleased to state:

(a) whether the Government has noticed that lack of administrative experience of a Chief of University is seriously affecting the functioning of Central University in Kerala, if so, the details thereof;

(b) the criteria and rules regarding appointment of Vice Chancellors (VCs) in Central Universities in States;

(c) the details of required administrative experience for said position/the selection process in appointing VC in Central University in Kerala;

(d) the details of qualifications and experiences of present VC in Central University in Kerala;

(e) whether the current VC has sufficient administrative experience in Central University in Kerala; and

(f) if not, the basis on which he has been recruited?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (f) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (F) OF LOK SABHA
STARRED QUESTION NO. 175 FOR 13.3.2023 ASKED BY SHRI RAJMOHAN
UNNITHAN, HON'BLE MEMBER OF PARLIAMENT REGARDING APPOINTMENT
OF VC IN CENTRAL UNIVERSITIES.**

(a) Government has not noticed any lack of administrative experience of Vice Chancellor of Central University of Kerala.

(b) to (f) The person to be appointed as a Vice Chancellor should be a distinguished academician, with a minimum of ten years of experience as Professor in a University or ten years of experience in a reputed research and/or academic administrative organization with proof of having demonstrated academic leadership. He should possess the highest level of competence, integrity, morals and institutional commitment.

The Vice Chancellor is appointed by the Visitor from out of a panel recommended by a Committee consists of five persons.

The present Vice Chancellor of Central University of Kerala has been appointed following the above rules and criteria and he possesses the requisite qualification.
